



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO
Complex, Lodhi road, New Delhi 110 003.

Dated: 21.02.2024

NOTICE

Please take notice that, the matters listed in the Court of Chairperson on 22.02.2024 at 02:00 PM from item nos. 32-36 will now be taken up after rising of the bench comprising of **Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)** assembled at 02:00 PM. (Supplementary Causelist)

Further, please take notice that, the matters listed in the Court – II on 22.02.2024 at 02:00 PM will now be taken up after rising of the above-mentioned Bench assembled at 02:00 PM in the Court of Chairperson.

By order of Hon'ble Chairperson
-Sd/-
Registrar